

ITEM NO.801

COURT NO.14

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 3159/2026

KAMLESH KUMAR

Appellant(s)

VERSUS

THE STATE OF U.P.

Respondent(s)

Date : 17-08-2026 This matter was mentioned today.

CORAM : HON'BLE MR. JUSTICE UJJAL BHUYAN
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

For Appellant(s): Ms. Ansuiya, Adv. (mentioned by)

For Respondent(s): Mr. Shaurya Sahay, AOR

UPON Mentioning the Court made the following
O R D E R

We clarify our order dated 11.08.2026 that along
with the Criminal Appeal, Interlocutory Application
No.199462/2026 be listed on 27.10.2026.

(ABHINAV KUMAR)
COURT MASTER (SH)

(CHETNA BALOONI)
COURT MASTER (NSH)